NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.08(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2016

NAME OF THE PARTIES: Mrs. Sarala Gobindram Luthria & Ors.

V/s. M/s. Mysore Sungandhi Dhoop Factory Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

BY POR A28 & PARTINERS Pelitibulus

D. Arimaash Singh hautama

Lith. Industano

Advocate for R2 to 9

<u>ORDER</u>

C.P. 08/241-242/NCLT/MB/MAH/2016

- Ld. Representatives for both the sides are present and stated that an amicable settlement between the parties is in progress and hence seeking three weeks' time for next hearing.
- 2. Under the circumstances, the matter is now adjourned to 19th December, 2016.

Dated 16.11.2016

sd/-Shri M.K. Shrawat Member (Legal)